

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AXIOM ESTATES ADVISORY SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 28-01-2021; List of Stakeholders as on Date: 10-07-2022; Name of IP: Mr. Niraj Kumar Agrawal; Process Number: 1; Last 5 digitof registration number: 11569

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	562300	1	300000		262300		NA
2	Liquidation costs incurred till date	1	1211310	1	1211310				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	539387	1	539387				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	50189439	1	14882168		35307271		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	250000	1	250000				Annexure 9
Total		6	52752436	5	17182865		35569571		